

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV**

24. COMP.APPL/ 295(MB)2023
IN
CP/142(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.06.2024**

Name of the Party: Pankaj Arora
Vs
Body Drench India Private Limited

Section 241(1), 242(4), 244(1) of Companies Act, 2013, Rule 11 of NCLT Rules, 2016

ORDER

1. Adv. Uttam Dubey for the Petitioner present through virtual mode. Adv. Cyrus Barucha a/w Adv. Shivani Deshmukh i/b M. Mulla Associates for the Respondent(s) present through physical mode.
2. Ld. Counsel for the Respondent(s) seek some time to place on record the additional affidavit.
3. At the request of Counsel, the matter is adjourned to **05.09.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)